

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE
 GAZETTE OF INDIA
 Government of India
 Central Board of Direct Taxes

.....

New Delhi, the

15th
 April, 1987.

NOTIFICATION

No. 7246 (F.No.261/8/87-ITJ) : In exercise of the powers conferred by sub-section (1) of Section 121A of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes hereby directs that the Commissioners of Income-tax (Appeals) of the charges specified in column (1) of the Schedule below, shall perform their functions in respect of such persons assessed to Income-tax or Sur-tax or Interest tax in the Income-tax Wards, Circles and Districts specified in the corresponding entries in the column No. (2) thereof as are aggrieved by any of the orders mentioned in classes (a) to (h) of Sub-section (2) of Section 246 of the Income-tax Act, 1961 in sub-section (1) of Section 11 of the Companies (Profits) Sur tax Act, 1964 (7 of 1964) and in sub-section (1) of 15 of Interest Tax Act, 1974 (45 of 1974) and also in respect of such persons or clauses of persons as the Board has directed or may direct in future in accordance with the provisions of clause (1) of sub-section (2) of section 246 of the Income-tax Act, 1961.

SCHEDULE

S.No.	Charges with Headquarters	Name of the Circle	Pendency as on 31.1.87.
1.	Commissioner of Income-tax (Appeals)-I, Hyderabad,	1. Salary Circle, Hyderabad. 2. Circle-I, Hyderabad 3. Spl. Inv. Circle-I, Hyderabad. 4. Film Circle, Hyderabad 5. Survey Circles, Hyderabad Kurnool, Warangal, Guntur & Tirupathi. 6. Tirupathi Circle, Tirupathi. 7. Chittoor Circle. 8. Ananthapur Circle. 9. Adoni Circle 10. Kurnool Circle 11. IAC (Assts) Range-I, Hyderabad.	
2.	Commissioner of Income-tax (Appeals)-II, Hyderabad.	1. Company Circle, Hyderabad. 2. Sangareddy Circle. 3. Nizamabad Circle. 4. Nirmal Circle. 5. IAC (Assts) Range-II, Hyderabad.	

3. Commissioner of
Income-tax,
(Appeals)-III,
Hyderabad.

1. Warangal Circle.
2. Khannan Circle.
3. Hindupur Circle.
4. Cuddapah Circle.
5. Nandyal Circle.
6. Proddatur Circle.
7. Guntur Circle.
8. Spl. Inv. Circle, Guntur.
9. Circle-III, Hyderabad.
10. Central Circle, Hyderabad.
11. Central Circle, Kakinada.
12. Central Circle, Vijayawada.
13. Nalgonda Circle.
14. Mahaboobnagar Circle.
15. Karimnagar Circle.
16. IAC(Assts) Range-III, Hyderabad.
17. Circle-II, Hyderabad.
18. Circle-IV, Hyderabad.

4. Commissioner of
Income-tax,
(Appeals),
Visakhapatnam.

1. Srikakulam Circle.
2. Vizianagaram Circle.
3. Visakhapatnam Circle.
4. Spl. Inv. Circle, Visakhapatnam.
5. Salary Circle, Visakhapatnam.
6. Anakapalle Circle.
7. Circle-I, Kakinada.
8. Circle-II, Kakinada.
9. Rajahmundry Circle.
10. Anaparthi Circle.
11. Balacole Circle.
12. Tanuku Circle.
13. Bhimavaram Circle.
14. Eluru Circle.
15. Circle-I, Vijayawada.
16. Circle-II, Vijayawada.
17. Spl. Inv. Circle, Vijayawada.
18. Machilipatnam Circle.
19. Gudivada Circle.
20. Bapatla Circle.
21. Tenali Circle.
22. Ongole Circle.
23. Nellore Circle.
24. Guntur Circle.
25. Spl. Inv. Circle, Guntur.

~~CONFIDENTIAL~~

Whereas the Income-tax Circle, Ward or district or Range or part thereof stands transferred by this Notification from one charge to another charge, appeals arising out of the assessments made in that Income-tax Circle, Ward or District or Range or part thereof and pending immediately before the date of this Notification before the Commissioner of Income-tax (Appeals) of the charge from whom ~~that~~ Income-tax Circle, Ward or District or Range or Part thereof is transferred shall from the date of this Notification takes effect, be transferred to and dealt with by the Commissioner of Income-tax (Appeals) of the charge to whom the said Circle, Ward or District or Range or part thereof is transferred.

This Notification shall take effect from 15-4-87.

K.P. Ganguli

(K.P. GANGULI)

OSD(J)

Central Board of Direct Taxes

To

The Manager,
Govt. of India Press,
Mayapuri, New Delhi.

Copy to :

1. The Commissioner of Income-tax, Andhra Pradesh, I, Hyderabad.
2. The Registrar, Income-tax Appellate Tribunal, Bombay.
3. A.D.I. (RS&P) Bulletin, New Delhi.
4. Ad.VI/E.D. Sections.
5. ITCC Section.
6. The Joint Secretary & Legal Adviser, Ministry of Law, Shashtri Bhavan, New Delhi.

K.P. Ganguli

(K.P. GANGULI)

OSD(J)

Central Board of Direct Taxes